GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA
UNSTARRED QUESTION NO. 1126
TO BE ANSWERED ON 11th FEBRUARY, 2021

SALE OF MTNL ASSETS

1126 SHRI DIGVIJAYA SINGH:
SMT. PHULO DEVI NETAM:

Will the Minister of Communications be pleased to state:

(a) whether there has been a delay in payments from the Mahanagar Telephone Nigam Limited (MTNL) to the Delhi Development Authority (DDA) with regard to sale of 21 of MTNL's land assets;

(b) if so, the details thereof including the quantum of funds owed to the DDA; and

(c) the reasons for delay in payment to DDA from MTNL?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)

(a) MTNL has not monetized any land assets through sale till date.

(b) & (c) Does not arise.

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